

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 05-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has filed an application
for appointment of Official Translator. Allowed.

Ld. Counsel for the petitioner to furnish passport
number, phone number and complete address as requested by
Ministry of Home Affairs vide letter dt. 2.7.2019 to effect
service on the sole respondent within two weeks time as last
opportunity.

List again on 5.03.2020.

ANIL LAXMAN PANSARE
Registrar